

Pendency and Disposal of cases

Name of the Judgeship:-Chapra

Name of the Month:- Nov 2017

Sl. No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
1	Ramesh Tiwary (District and Sessions judge)	Temporary Injunction	0	0	0		0	Regular Bail	17	218	43	180	12
		Interlocutory Application	0	0	0		0	Anticipatory Bail	62	323	87	235	63
		Settlement of Issues	2	0	0		2	Appeal	32	8	1	7	32
		Miscellaneous Petition	55	24	35	0	44	Revision	130	32	21	34	107
		Civil Appeal	75	6	2	6	73	Framing of Charge	16	8	7	0	17
		Misc. Appeal	23	3	0	2	24	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			42		
		Execution	95	21	0	0	116	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	7	7	0	0
		Probate/Letters of Administration	97	10	0	3	104	Argument	0	30	30	0	0
		M.A.C.T Cases	123	6	0	10	119	Miscellaneous Petition	63	9	21	1	50
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	9	0	0	0	9
						Sessions Trial	222	67	7	74	208		
						Sessions Trial Contested			6				
2	Raghupati Singh (Principal Judge (Family Court))	Matrimonial Suits	1089	47	45	0	1091	U/s 125 of Cr. P.C.	750	22	35	0	737
		Matrimonial Suits Contested			5								
		Matrimonial Suits (I.A)	0	8	8	0	0						
		Reconciliation	0	46	46	0	0						
		Reconciliation (I.A)	0	2	2	0	0						
		U/S 24 of the Hindu Marriage Act	0	9	9	0	0						
		U/S 24 of the Hindu Marriage Act (I.A)	0	3	3	0	0						
		U/S 25 of the Hindu Marriage Act	0	2	2	0	0						
		U/S 25 of the Hindu Marriage Act (I.A)	0	1	1	0	0						
		U/S 26 of the Hindu Marriage Act	0	0	0	0	0						
		U/S 26 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		Adoption & Custody of Child	2	1	1	0	2						

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3	Dharmendra Kumar Singh (Additional District and Sessions Judge)	Temporary Injunction	0	0	0		0	Regular Bail	11	51	54	0	8
		Interlocutory Application	0	0	0		0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	1	1		0	Appeal	24	0	3	0	21
		Miscellaneous Petition	0	0	0	0	0	Revision	0	25	3	0	22
		Civil Appeal	132	0	3	0	129	Framing of Charge	0	27	25	0	2
		Misc. Appeal	17	0	0	0	17	Discharge	0	2	2	0	0
		Remand	0		0			Examination of Prosecution Witnesses			49		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	13	0	13	0	0
		Probate/Letters of Administration	0	0	0	0	0	Argument	3	6	5	0	4
		M.A.C.T Cases	71	1	0	0	72	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			8			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	543	27	6	0	564		
						Sessions Trial Contested			6				

4	Ashok kumar Gupta -I (Additional District and Sessions Judge-I)	Temporary Injunction	0	0	0	0	0	Regular Bail	5	28	25	0	8
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	33	58	58	0	33
		Settlement of Issues	4	1	1	4	4	Appeal	40	1	1	0	40
		Miscellaneous Petition	0	0	0	0	0	Revision	43	8	8	0	43
		Civil Appeal	104	2	3	0	103	Framing of Charge	2	16	16	0	2
		Misc. Appeal	18	0	1	0	17	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			53		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	1	1	0	0	Statement of accused u/s 313	6	11	11	0	6
		Probate/Letters of Administration	47	0	2	0	45	Argument	0	8	8	0	0
		M.A.C.T Cases	56	1	0	0	57	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			3			Special Act Cases (NDPS, SC/ST etc.)	790	19	15	0	794
								Sessions Trial	190	0	0	1	189
								Sessions Trial Contested			0		

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5	Vijay Anand Tiwary (Additional District and Sessions Judge-II)	Temporary Injunction	0	0	0	0	0	Regular Bail	5	9	8	0	6
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	20	45	35	0	30
		Settlement of Issues	0	0	0	0	0	Appeal	37	2	1	0	38
		Miscellaneous Petition	0	0	0	0	0	Revision	79	17	5	0	91
		Civil Appeal	135	1	2	0	134	Framing of Charge	0	0	0	0	0
		Misc. Appeal	23	0	1	0	22	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			30		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	1	0	1	0	0	Statement of accused u/s 313	0	6	6	0	0
		Probate/Letters of Administration	64	0	2	0	62	Argument	1	6	7	0	0
		M.A.C.T Cases	55	1	0	0	56	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			12			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	462	25	13	1	473
								Sessions Trial Contested			7		
6	Anjani Kumar Singh (Additional District and Sessions Judge-VI)	Temporary Injunction	0	0	0	0	0	Regular Bail	0	268	268	0	0
		Interlocutory Application	3	0	1	2	2	Anticipatory Bail	2	64	50	0	16
		Settlement of Issues	1	1	1	1	1	Appeal	23	0	0	0	23
		Miscellaneous Petition	13	0	1	0	12	Revision	16	0	1	0	15
		Civil Appeal	94	0	2	0	92	Framing of Charge	25	12	13	0	24
		Misc. Appeal	22	0	1	0	21	Discharge	2	2	2	0	2
		Remand	0		0			Examination of Prosecution Witnesses			35		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	1	0	0	0	1
		Decree	0	1	1	0	0	Statement of accused u/s 313	5	8	8	0	5
		Probate/Letters of Administration	45	0	0	0	45	Argument	16	9	7	0	18
		M.A.C.T Cases	47	0	2	0	45	Miscellaneous Petition	0	1	1	0	0
		Total no. of Witnesses Examined			8			Special Act Cases (NDPS, SC/ST etc.)	849	28	1	0	876
								Sessions Trial	442	8	11	3	436
								Sessions Trial Contested			7		

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		beginning					court						
7	Vinod Kumar Mishra (Additional District and Sessions Judge-VIII)	Temporary Injunction	0	0	0	0	0	Regular Bail	1	10	7	0	4
		Interlocutory Application	12	0	12	0	0	Anticipatory Bail	10	32	25	0	17
		Settlement of Issues	0	0	0	0	0	Appeal	45	2	0	0	47
		Miscellaneous Petition	0	0	0	0	0	Revision	57	4	7	0	54
		Civil Appeal	133	0	0	0	133	Framing of Charge	22	0	0	0	22
		Misc. Appeal	18	1	1	0	18	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			48		
		Execution	2	0	0	0	2	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	18	2	18	0	2
		Probate/Letters of Administration	49	2	1	0	50	Argument	13	0	13	0	0
		M.A.C.T Cases	57	0	1	0	56	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			16			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	684	3	6	2	679
						Sessions Trial Contested			6				
8	Om Prakash Pandey (Additional District and Sessions Judge-IX)	Temporary Injunction	0	0	0	0	0	Regular Bail	7	47	44	0	10
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	28	29	35	0	22
		Settlement of Issues	0	0	0	0	0	Appeal	35	5	0	0	40
		Miscellaneous Petition	13	5	4	0	14	Revision	65	1	3	1	62
		Civil Appeal	133	6	8	0	131	Framing of Charge	5	4	2	0	7
		Misc. Appeal	35	1	2	1	33	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			41		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	6	0	2	0	4
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	9	9	0	0
		Probate/Letters of Administration	72	2	3	0	71	Argument	6	8	6	0	8
		M.A.C.T Cases	79	6	3	0	82	Miscellaneous Petition	2	0	0	1	1
		Total no. of Witnesses Examined			19			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	555	4	6	4	549
						Sessions Trial Contested			6				

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9	Birendra Kumar Mishra (Additional District and Sessions Judge-X)	Temporary Injunction	0	0	0	0	0	Regular Bail	10	33	25	0	18
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	29	2	4	0	27
		Settlement of Issues	0	0	0	0	0	Appeal	53	1	0	0	54
		Miscellaneous Petition	14	0	0	0	14	Revision	30	1	3	0	28
		Civil Appeal	116	2	1	0	117	Framing of Charge	5	10	10	0	5
		Misc. Appeal	17	0	2	0	15	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			35		
		Execution	2	0	0	0	2	Examination of Defence Witnesses	5	0	2	0	3
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	2	2	0	0
		Probate/Letters of Administration	39	0	1	0	38	Argument	10	2	2	0	10
		M.A.C.T Cases	84	6	1	0	89	Miscellaneous Petition	1	0	0	0	1
		Total no. of Witnesses Examined			4			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	536	7	7	0	536
						Sessions Trial Contested			2				
		Temporary Injunction	0	0	0	0	0	Regular Bail	0	0	0	0	0
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Appeal	28	0	0	0	28
		Miscellaneous Petition	0	0	0	0	0	Revision	4	0	0	0	4

10	Shyam Kishore Saah (Adhoc Additional District and Sessions Judge)	Civil Appeal	94	0	1	0	93	Framing of Charge	0	1	1	0	0
		Misc. Appeal	7	0	0	0	7	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			7		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	11	11	0	0
		Probate/Letters of Administration	38	0	0	0	38	Argument	5	1	6	0	0
		M.A.C.T Cases	23	0	0	0	23	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			5			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	231	0	6	1	224
								Sessions Trial Contested			6		

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11	Umesh Chandra Srivastava (Adhoc Additional District and Sessions Judge)	Temporary Injunction	0	0	0		0	Regular Bail	0	0	0	0	0
		Interlocutory Application	3	2	2		3	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	0	0		0	Appeal	13	0	0	0	13
		Miscellaneous Petition	3	0	0	0	3	Revision	6	0	0	0	6
		Civil Appeal	95	0	0	0	95	Framing of Charge	0	0	0	0	0
		Misc. Appeal	8	0	0	0	8	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			0		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	3	3	2	0	4
		Probate/Letters of Administration	22	0	0	0	22	Argument	5	7	6	0	6
		M.A.C.T Cases	10	0	0	0	10	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	274	1	7	0	268		
						Sessions Trial Contested			5				
12	Kishori Lal (Chief Judicial Magistrate-cum-Sub Judge)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	94	94	0	0
		Interlocutory/Misc. Application	0	1	1	0	0	Acceptance of final form	179	10	45	0	144
		Settlement of Issues	0	2	2	0	0	Cognisance Taken			74		
		Execution	1	0	0	0	1	Commitment of cases	151	0	33	0	118
		Witness Examined	1	12	12	0	1	Charged Framed/Accusation Explained	3	3	3	0	3
		Argument	2	0	0	0	2	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	222	0	1	0	221	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		4		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	10	9	9	0	10
		Succession Cases	1	0	1	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		4		
								Complaint Cases (for Trial)	0		4		
								Complaint Cases	2206	337	4	345	219
								G.R Cases	1832	188	0	699	132
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	3	9	9	0	3		
						FIR Institution U/s 156(3)	1574	878			677		
						Magisterial Trial	4019	887	56	0	485		
						Magisterial Trial (Contested)			9				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	127	0	2	0	125		
						Sessions Trial(Contested)			2				

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13	Basant Kumar (Additional Chief Judicial Magistrate-cum-Sub Judge)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	21	21	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	5	0	5	0	0	Cognisance Taken			0		
		Execution	25	0	0	0	25	Commitment of cases	0	0	0	0	0
		Witness Examined	0	17	17	0	0	Charged Framed/Accusation Explained	4	3	7	0	0
		Argument	1	0	0	0	1	Discharge	0	0	0	0	0
		Decree	42	0	0	0	42	Disposal of cases without full trial	0		0		
		Suits	297	12	1	0	308	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		27		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	4	0	4	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	5	22	0	0	27
								G.R Cases	300	41	5	70	266
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	0	0	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	653	0	5	0	648		
						Magisterial Trial (Contested)			4				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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14	Dhananjay Kumar Mishra (Sub Judge V-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	1	1	0	0	Bail Applications	0	49	49	0	0
		Interlocutory/Misc. Application	0	2	2	0	0	Acceptance of final form	66	0	1	0	65
		Settlement of Issues	0	2	2	0	0	Cognisance Taken			45		
		Execution	4	0	0	0	4	Commitment of cases	0	10	10	0	0
		Witness Examined	0	40	40	0	0	Charged Framed/Accusation Explained	0	6	6	0	0
		Argument	3	0	0	0	3	Discharge	0	1	1	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	386	2	5	0	383	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		47		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	17	17	0	0
		Succession Cases	1	0	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	313		10		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	291	32	10	0	313
								G.R Cases	1750	47	37	10	1750
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	6	6	0	0		
						FIR Institution U/s 156(3)	0	0			0		

								Magisterial Trial	1284	45	19	0	1310
								Magisterial Trial (Contested)			6		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

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15	Punit Malviya (Sub Judge VII-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	96	96	0	0
		Interlocutory/Misc. Application	3	0	1	0	2	Acceptance of final form	74	0	2	0	72
		Settlement of Issues	1	0	0	0	1	Cognisance Taken			32		
		Execution	4	0	0	0	4	Commitment of cases	34	0	0	0	34
		Witness Examined	20	25	25	0	20	Charged Framed/Accusation Explained	37	6	8	0	35
		Argument	7	0	0	0	7	Discharge	1	0	0	0	1
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	356	5	0	0	361	Witnesses Examined before Charge	251		54		
		Suits (Contested)			0			Witnesses Examined after Charge	498		26		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		34		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	6	4	5	0	5
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	258		10		
								Complaint Cases (for Trial)	614		3		
								Complaint Cases	871	14	885	0	0
								G.R Cases	2419	40	13	0	2446
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	2	10	9	0	3		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	3290	54	26	0	3318		
						Magisterial Trial (Contested)			9				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
16	Sanjay Kumar III (Sub Judge VIII-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	2	2	0	0	Bail Applications	0	37	37	0	0
		Interlocutory/Misc. Application	0	37	37	0	0	Acceptance of final form	35	5	10	0	30
		Settlement of Issues	0	5	5	0	0	Cognisance Taken			54		
		Execution	37	0	1	0	36	Commitment of cases	117	2	6	0	113
		Witness Examined	18	74	70	0	22	Charged Framed/Accusation Explained	30	23	16	0	37
		Argument	3	1	1	0	3	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	499	40	6	0	533	Witnesses Examined before Charge	185		34		
		Suits (Contested)			0			Witnesses Examined after Charge	180		8		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		14		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	22	3	8	0	17
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	358		2		
								Complaint Cases (for Trial)	440		2		
								Complaint Cases	777	21	4	0	794
								G.R Cases	1443	30	10	0	1463
								T.I. Parade Conducted	0		0		

								Custodial death enquiry	0		0		
								Confession Recorded	0		1		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	7	8	10	0	5
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	875	24	31	2	866
								Magisterial Trial (Contested)			8		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

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Name of the Month:-Nov 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
17	Sanjay Priya (Sub Judge IX-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	2	2	0	0	Bail Applications	0	86	86	0	0
		Interlocutory/Misc. Application	1	9	8	0	2	Acceptance of final form	0	30	3	0	27
		Settlement of Issues	5	3	2	0	6	Cognisance Taken			70		
		Execution	6	2	0	0	8	Commitment of cases	26	7	7	0	26
		Witness Examined	2	33	32	0	3	Charged Framed/Accusation Explained	10	27	26	0	11
		Argument	6	0	0	0	6	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	512	5	1	3	513	Witnesses Examined before Charge	29		20		
		Suits (Contested)			0			Witnesses Examined after Charge	26		10		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		30		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	1	10	10	0	1
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	176		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	169	11	0	4	176
								G.R Cases	2675	142	30	94	2693
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	4	8	9	0	3		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	1661	92	20	6	1727		
						Magisterial Trial (Contested)			10				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
18	Rajendra Kumar Pandey (Sub Judge X-cum-	Temporary Injunction	3	3	2	0	4	Bail Applications	0	19	19	0	0
		Interlocutory/Misc. Application	10	11	9	0	12	Acceptance of final form	16	5	5	0	16
		Settlement of Issues	13	8	7	0	14	Cognisance Taken			17		
		Execution	4	0	0	0	4	Commitment of cases	11	7	7	0	11
		Witness Examined	9	61	49	0	21	Charged Framed/Accusation Explained	28	14	14	0	28
		Argument	12	3	4	0	11	Discharge	0	0	0	0	0
		Decree	0	2	2	0	0	Disposal of cases without full trial	0		7		
		Suits	399	3	8	0	394	Witnesses Examined before Charge	23		1		
		Suits (Contested)			0			Witnesses Examined after Charge	26		3		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		21		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	31	5	6	0	30

Additional Chief Judicial Magistrate)	Succession Cases	2	0	1	0	1	Witnesses Examined (DW)	0		0		
							Complaint Cases (for enquiry)	45		1		
							Complaint Cases (for Trial)	582		3		
							Complaint Cases	639	22	4	0	657
							G.R Cases	1597	29	22	6	1598
							T.I. Parade Conducted	0		0		
							Custodial death enquiry	0		0		
							Confession Recorded	0		0		
							Statement Recorded U/s 164 Cr.P.C	0		0		
							Argument	20	10	10	0	20
							FIR Institution U/s 156(3)	0	0			0
							Magisterial Trial	2236	51	26	6	2255
							Magisterial Trial (Contested)			6		
							Cases in Juvenile Justice Board	0	0	0	0	0
						Sessions Trial	0	0	0	0	0	
						Sessions Trial(Contested)			0			

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
19	Sudhir Kumar Sinha (Sub Judge XI-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	1	1	0	0	Bail Applications	0	47	47	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	20	15	2	0	33
		Settlement of Issues	0	5	5	0	0	Cognisance Taken			29		
		Execution	0	0	0	0	0	Commitment of cases	77	10	9	0	78
		Witness Examined	0	35	35	0	0	Charged Framed/Accusation Explained	30	24	26	0	28
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	378	1	2	0	377	Witnesses Examined before Charge	451		13		
		Suits (Contested)			0			Witnesses Examined after Charge	404		80		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		13		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	20	9	7	0	22
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	291		1		
								Complaint Cases (for Trial)	330		6		
								Complaint Cases	621	21	7	0	635
								G.R Cases	1996	31	10	0	2017
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	7	9	6	0	10		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2617	52	17	0	2652		
						Magisterial Trial (Contested)			6				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	0	3	3	0	0	Bail Applications	0	64	64	0	0
		Interlocutory/Misc. Application	0	1	1	0	0	Acceptance of final form	45	3	12	0	36
		Settlement of Issues	0	1	1	0	0	Cognisance Taken			50		
		Execution	43	0	0	0	43	Commitment of cases	101	4	8	0	97
		Witness Examined	12	25	24	0	13	Charged Framed/Accusation Explained	26	24	21	0	29
		Argument	2	2	1	0	3	Discharge	6	0	0	0	6
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	301	3	1	0	303	Witnesses Examined before Charge	650		35		

20	Arvind (Sub Judge-cum-Additional Chief Judicial Magistrate)	Suits (Contested)			1			Witnesses Examined after Charge	610		48		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		35		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	29	47	49	0	27
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	560		9		
								Complaint Cases (for Trial)	712		6		
								Complaint Cases	1272	34	15	0	1291
								G.R Cases	2349	211	28	0	2532
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	7	17	15	0	9
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	3621	245	43	0	3823
								Magisterial Trial (Contested)			12		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
21	Satya Narain Shivhare (Sub Judge)	Temporary Injunction	0	3	3	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	40	40	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	7	7	0	0	Cognisance Taken			0		
		Execution	64	0	0	0	64	Commitment of cases	0	0	0	0	0
		Witness Examined	0	43	43	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	1066	32	2	0	1096	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	0	0	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	0	0	0	0	0		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	0	2	1	0	1	Bail Applications	0	59	59	0	0
		Interlocutory/Misc. Application	3	8	11	0	0	Acceptance of final form	3	0	0	0	3
		Settlement of Issues	4	1	1	0	4	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	2	59	13	0	48

22	Rakesh Kumar II (Sub Judge)	Witness Examined	0	0	30	0	-30	Charged Framed/Accusation Explained	1	26	20	0	7
		Argument	4	0	2	0	2	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	507	4	0	0	511	Witnesses Examined before Charge	0		9		
		Suits (Contested)			0			Witnesses Examined after Charge	0		40		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		40		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	3	2	3	0	2
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	613	59	5	0	667
								G.R Cases	2390	88	0	0	2478
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	6	16	17	0	5
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	3062	147	0	0	3209
								Magisterial Trial (Contested)			0		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
23	Rajesh Kumar (Munsif-cum-Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	7	7	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0
		Witness Examined	0	13	13	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	4	4	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	533	21	4	0	550	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
						Magisterial Trial	0	0	0	0	0		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal				
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal

24	M.d. Inam Khan (Sub Divisional Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	58	58	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	20	9	3	0	26
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			37		
		Execution	0	0	0	0	0	Commitment of cases	8	7	3	0	12
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	17	19	17	0	19
		Argument	0	0	0	0	0	Discharge	19	3	4	0	18
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	65		46		
		Suits (Contested)			0			Witnesses Examined after Charge	72		61		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		48		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	17	24	22	0	19
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		2		
								Complaint Cases (for enquiry)	799		15		
								Complaint Cases (for Trial)	1056		18		
								Complaint Cases	1782	29	33	0	1778
								G.R Cases	1605	57	21	0	1641
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	20	31	30	0	21
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	3387	86	54	0	3419
								Magisterial Trial (Contested)			11		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
25	Divya Shekhar (Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	56	0	56	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			5		
		Execution	0	0	0	0	0	Commitment of cases	1	2	1	0	2
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	1	6	5	0	2
		Argument	0	0	0	0	0	Discharge	1	0	1	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	3		3		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		1		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	8	50	48	0	10
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		1		
								Complaint Cases (for enquiry)	167		2		
								Complaint Cases (for Trial)	953		6		
								Complaint Cases	1112	5	8	0	1109
								G.R Cases	2423	29	9	0	2443
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		1		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		9		
								Argument	4	6	5	0	5
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	3535	34	17	0	3552
								Magisterial Trial (Contested)			2		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
26	Rajesh Singh (Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	97	97	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	31	27	1	0	57
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			103		
		Execution	2	0	0	0	2	Commitment of cases	26	14	9	0	31
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	41	21	32	0	30
		Argument	0	0	0	0	0	Discharge	4	9	11	0	2
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		28		
		Suits	26	0	0	0	26	Witnesses Examined before Charge	2		2		
		Suits (Contested)			0			Witnesses Examined after Charge	3		3		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		24		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	25	6	26	0	5
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		2		
								Complaint Cases (for enquiry)	216		4		
								Complaint Cases (for Trial)	503		18		
								Complaint Cases	704	15	22	0	697
								G.R Cases	3151	253	18	3	3383
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		8		
						Argument	27	10	18	0	19		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	3855	268	40	3	4080		
						Magisterial Trial (Contested)			12				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Nov 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
27	Ashish Mishra (Additional Chief Judicial Magistrate-cum-Railway Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	46	46	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	83	6	15	0	74
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			20		
		Execution	0	0	0	0	0	Commitment of cases	44	0	2	0	42
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	4	3	5	0	2
		Argument	0	0	0	0	0	Discharge	1	0	0	0	1
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		10		
		Suits (Contested)			0			Witnesses Examined after Charge	0		14		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	559	559	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	1142	35	6	0	1171
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	3	3	2	0	4		

								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2323	20	21	0	2322
								Magisterial Trial (Contested)			3		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

Name of the Judgeship:-Chapra

Name of the Month:-Nov 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
28	Sunil Kumar Singh VI (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	46	46	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	18	20	0	0	38
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			1		
		Execution	0	0	0	0	0	Commitment of cases	120	0	8	5	107
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	79	5	13	0	71
		Argument	0	0	0	0	0	Discharge	7	7	6	0	8
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		2		
		Suits (Contested)			0			Witnesses Examined after Charge	0		1		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		28		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	13	11	7	0	17
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		43		
								Complaint Cases (for enquiry)	390		4		
								Complaint Cases (for Trial)	329		18		
								Complaint Cases	731	11	22	1	719
								G.R Cases	1570	18	32	4	1552
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		1		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		12		
						Argument	23	5	8	0	20		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	1909	18	54	5	1868		
						Magisterial Trial (Contested)			8				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Nov 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
29	Rajesh Singh (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	97	97	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	31	27	1	0	57
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			103		
		Execution	2	0	0	0	2	Commitment of cases	26	14	9	0	31
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	41	21	32	0	30
		Argument	0	0	0	0	0	Discharge	4	9	11	0	2
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		28		
		Suits	26	0	0	0	26	Witnesses Examined before Charge	2		2		
		Suits (Contested)			0			Witnesses Examined after Charge	3		3		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		24		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	25	6	26	0	5
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		2		
								Complaint Cases (for enquiry)	216		4		
								Complaint Cases (for Trial)	503		18		
								Complaint Cases	704	15	22	0	697
								G.R Cases	3151	253	18	3	3383

							T.I. Parade Conducted	0		0		
							Custodial death enquiry	0		0		
							Confession Recorded	0		0		
							Statement Recorded U/s 164 Cr.P.C	0		8		
							Argument	27	10	18	0	19
							FIR Institution U/s 156(3)	0	0			0
							Magisterial Trial	3855	268	40	3	4080
							Magisterial Trial (Contested)			12		
							Cases in Juvenile Justice Board	0	0	0	0	0
							Sessions Trial	0	0	0	0	0
							Sessions Trial(Contested)			0		

Name of the Judgeship:-Chapra

Name of the Month:-Nov 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
30	Rakesh Mani Tiwari (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	26	26	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	35	0	0	0	35
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			85		
		Execution	3	0	0	0	3	Commitment of cases	16	2	2	0	16
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	14	8	15	0	7
		Argument	2	0	0	0	2	Discharge	0	6	4	0	2
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		18		
		Suits	20	0	0	0	20	Witnesses Examined before Charge	5		5		
		Suits (Contested)			0			Witnesses Examined after Charge	2		2		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		30		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	13	8	11	0	10
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	157		6		
								Complaint Cases (for Trial)	637		12		
								Complaint Cases	790	4	18	0	776
								G.R Cases	2359	35	15	0	2379
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		5		
						Argument	6	15	9	0	12		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	3149	39	33	0	3155		
						Magisterial Trial (Contested)			15				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				